

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/4(KB)2020  
IA(I.B.C)/1273(KB)2023, IA(I.B.C)/883(KB)2023,  
IA(I.B.C)/1320(KB)2023, IA(I.B.C)/706(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>A.B. SINGH &amp; ASSOCIATES VS SUPERSONIC DEALCOM PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Urmila Chakraborty, Adv. ] For the Liquidator / Applicant  
Ms. S. Jain, Adv.

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1320(KB)2023:**
  - a. Heard at length. **Reserved for Orders.**
3. **IA(I.B.C)/1273(KB)2023:**
  - a. This is an application for placing on record the final report which is placed at page 19 onwards and this application is supported by an affidavit at page 15 to 16.
  - b. This application is allowed and accordingly, **IA(I.B.C)/1273(KB)2023 is disposed of.**
4. **IA(I.B.C)/883(KB)2023:**
  - a. This is an application for placing on record the preliminary report which is placed at page 12 onwards and Information Memorandum is placed at page 12 onwards. This application is supported by an affidavit.

b. This application is allowed and accordingly, **IA(L.B.C)/883(KB)2023** is disposed of.

5. **IA(L.B.C)/706(KB)2023:**

a. This is an application for placing on record the 1<sup>st</sup> progress report which is placed at page 19 onwards and this application is supported by an affidavit at page 15 to 16.

b. 1<sup>st</sup> progress report is taken on record and accordingly, **IA(L.B.C)/706(KB)2023** is disposed of.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**